

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO</b>	IA (IBC)/1517/2024, IA (IBC)/1000/2023, IA (IBC)/822/2024, IA (IBC)/1386/2024 in CP(IB) No.296/7/HDB/2018
<b>NAME OF THE COMPANY</b>	Lanco Babandh Power Ltd
<b>NAME OF THE PETITIONER(S)</b>	ICICI Bank Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Lanco Babandh Power Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC)/1517/2024**

**Present:** Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

Ld. Senior Counsel Mr. Vivek Reddy for the Respondent.

Ld. Senior Counsel Mr. Vivek Reddy has taken service on behalf of the Respondent. For filing of counter, **matter is adjourned to 25.07.2024.**

**IA (IBC)/1000/2023**

**Present:** Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

Ld. Senior Counsel Mr. Krishna Grandhi along with Mr. Anirban Aly Mandal for the Respondents No.1,2 & 3.

Ld. Counsel Mr. Shivam Gautham for the Respondent No.4.

**Arguments heard.**

Both parties are at liberty to file written submissions not more than 3 pages within a week. **Matter is adjourned to 31.07.2024.**

**Contd...**

(2)

**IA (IBC)/822/2024**

**Present:** Ld. Counsel Ms. Uditia for the Applicant.

Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

It is stated by Ld. Counsel for the Respondent that counter has already been filed, but it is not on record. If the counter is filed, the applicant is given liberty to file rejoinder within 3 days. **Matter is adjourned to 31.07.2024.**

**IA (IBC)/1386/2024**

**Present:** Ld. Counsel Mr. Anand Das for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail. Counter to be filed within 14 days. **Matter is adjourned to 31.07.2024** for filing proof of service and counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**